

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

CP/310/00043/2018 in OA/310/01408/2014

Dated Tuesday the 24th day of July Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

&

HON'BLE MR. P. MADHAVAN, Member (J)

1. K. Anandamoorthy
2. N. Manigandan
3. N. Subramani
4. K. Ravi
5. M. Jeganathan
6. P. Kannan
7. K. Bellu
8. L. Saraswathi
9. R. Jeyakumaran
10. K. Sarojini
11. B. Krishnan
12. N. Pavithran
13. D. Prakash
14. T.M. Santha Bai
15. M. Saroja
16. L. Gayathiri
17. S. Jayaraman
18. J. Mohanraj
19. G. Madevan
20. C. Selvakumar
21. K. Perumal
22. G. Suguna
23. A.K. Krishnan
24. K.N. Nagarajan
25. K. Murugesan
26. P. K. Saleem
27. R. Prem Suresh
28. S. Muniyaraj
29. C. Bindu
30. Mini John
31. B. Bojan
32. K.V. Krishnamoorthy

- 33. B.K. Natarajan
- 34. N. Mahalingam
- 35. M. Rathinam
- 36. K. Bhagyalakshmi
- 37. S. Lingam
- 38. B. Kavitha

....Applicants/Applicants

By Advocate M/s. P. Rajendran

Vs

- 1. Shri. Ananta Narayan Nanda
Director General of Posts
Dak Bhavan, New Delhi.

- 2. Dr. Charles Lobo
Chief Post Master General
Tamil Nadu Circle, Chennai – 600 002.

....Respondents

By Advocate Mr. M. Kishore Kumar

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

This CP has been filed by the applicants in OA 1408/2014 alleging wilful disobedience by the respondents of the order of this Tribunal dt. 13.01.2017.

2. When the matter is taken up for hearing Mr. M. Kishore Kumar appears for the respondents. Both sides submit in unison that the order of this Tribunal has been complied with and the CP is infructuous.

3. In view of the above, CP is dismissed as infructuous.

(P. Madhavan)
Member(J)

(R.Ramanujam)
Member(A)

24.07.2018

SKSI